

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH  
LOK SABHA  
UNSTARRED QUESTION NO.1004  
(TO BE ANSWERED ON 02.03.2016)**

**INVESTIGATIONAL NEW DRUG**

**1004. SHRIMATI KOTHAPALLI GEETHA :**

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether the Indian Institute of Chemical Technology (IICT)-CSIR, Hyderabad will be filing application for Investigational New Drug (IND), a crucial step before going for clinical trials in the areas of oncology, infections and Alzheimer's disease and if so, the details thereof;**
- (b) whether the IICT plans to licence the patents of the two drugs to pharma companies with stipulation that they sell the drugs at prices fixed by IICT in India and the new drugs would be commercially available in another five years and if so, the details thereof; and**
- (c) whether the IICT is focussing on good quality work, discoveries and patents and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES**

**(SHRI Y.S. CHOWDARY)**

- (a) No, Madam. At present, CSIR-IICT does not possess any INDs in the areas of Oncology, Infections and Alzheimer's disease.**
- (b) As a policy, CSIR-IICT licenses its discoveries to pharma companies with the understanding that the company makes available the drug at affordable price.**
- (c) CSIR-IICT focuses mainly on high quality S&T work and discoveries. The new discoveries are protected through patents.**

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